

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI

ORIGINAL APPLICATION NO. 139 OF 2023

I.A. No. 855/2023

In the matter of:

Prayag Hospital & Research Centre Pvt. Ltd.

...Applicant

Versus

Union of India & Ors.

...Respondent

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Through  
BHANWAR PAL SINGH JADON  
STANDING COUNSEL OF STATE OF U.P  
NATIONAL GREEN TRIBUNAL

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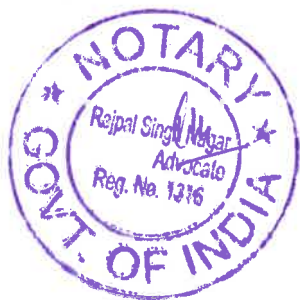
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**REPLY ON BEHALF OF DISTRICT MAGISTRATE, GAUTAM  
BUDDHA NAGAR**

I, Manish Kumar Verma, aged about 40 years, S/o. M.P. Verma, presently posted as District Magistrate, Gautam Buddha Nagar do hereby solemnly affirm and declare as under:

1. That in the above-noted capacity, I am well conversant with the facts and records of the present case and am authorized to swear the present affidavit.
2. That the above-noted matter came up for hearing on 08.05.2024, when this Hon'ble Tribunal directed the respondents who have not filed their reply earlier may file it before the next day of hearing.
3. That the present case has been filed by M/s Prayag Hospital & Research Centre and it has been alleged that weddings/events held at the Community Centre, Sector-41, Noida cause noise pollution beyond permissible limit which



is a cause of concern for the patients admitted in the hospital.

4. That in order to ensure compliance of directions of Hon'ble Tribunal dated 08.05.2024, whereby restrictions have been imposed on respondent no. 4, the replying respondent has issued directions to President, Resident Welfare Association, Sector 41, Noida, Chief Executive Officer, NOIDA Authority and Police Administration, Gautam Buddha Nagar to ensure compliance of orders of Hon'ble Tribunal. Copy of letters issued to above mentioned parties is annexed as *Annexure I* of the present reply.
5. That it is humbly prayed that the present Reply may kindly be taken on record by this Hon'ble Tribunal.

  
DEPONENT

VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of above reply are true and correct to my knowledge derived from official record. No part of the same is false and nothing material has been concealed therefrom.



VERIFIED ON THIS THE \_\_\_\_\_ DAY OF SEPTEMBER, 2024 AT NOIDA,  
GAUTAM BUDDHA NAGAR.

**ATTESTED**

  
Rajpal Singh Nagar  
Notary Public Noida  
Gautambudh Nagar (U.P.)

  
DEPONENT

5 SEP 2024